

Statement

Names of PSUs which have not enhanced the age of retirement of employees from 58 to 60 years.

Sl. No.	Name of PSU	Reasons
1.	Fertilizer Corporation of India Ltd.	Both have been declared sick by
2.	Hindustan Fertilizer Corp. Ltd.	BIFR and have idle manpower.
3.	Pyrites, Phosphates and Chemicals Ltd.	Poor financial health Disinvestment Commission has recommended closure of some activities and also strategic sale of one unit.
4.	Spices Trading Corpn.Ltd.	Administrative approval of the Ministry of Commerce is being sought by the Corporation.

[Translation]

Selling of Bharat Aluminium Company Limited

3797. DR. MAHANT CHARAN DAS :

SHRIMATI REENA CHOUDHARY :

SHRI ABHAY SINH S. BHONSLE :

SHRI BIKAS CHOWDHURY :

SHRI A. VENKATESH NAIK :

SHRI MAGUNTA SREENIVASULU REDDY :

SHRI MADHAV RAO PATIL :

SHRI MADAN PATIL :

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Government have decided to sell out Majority Share or Shares of Bharat Aluminium Company Limited;

(b) if so, the details thereof alongwith percentage of its shares likely to be transferred to its strategic partner and the reasons therefor;

(c) whether the Government have held any dialogue with the employees Union before taking such a decision;

(d) if not, the reasons therefor; and

(e) the plan chalked out by the Government for the rehabilitation of employees likely to become jobless ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) Yes, Sir.

(b) At present Government holds the entire equity of Rs. 488.85 crores in Bharat Aluminium Company Limited (BALCO). Government have decided to divest 51% of Government's equity to a strategic partner to be selected through a global tender. The strategic partner is expected to bring state-of-the-art technology and fresh investment for modernisation and expansion.

(c) and (d) No, Sir. However, Bharat Aluminium Company Ltd. (BALCO) was advised to explain the position to the Union operating in BALCO that the employees have nothing to lose by the strategic sale of Government equity.

(e) The Government has not worked out any rehabilitation plan, as infusion of fresh resources by the strategic partner is expected to result in sustained employment.

Export Inspection Council

3798. SHRI RAMESHWAR PATIDAR :

SHRI RAVINDRA KUMAR PANDEY :

Will the Minister of COMMERCE be pleased to state :

(a) the number of export oriented units inspected by the Export Inspection Council during the year 1997-98;

(b) the total number of export oriented firms against whom the council has received complaints and have been kept in the black list;

(c) whether the Government contemplate to take action against the firms listed therein;

(d) if so, the details thereof; and

(e) if not, the reasons therefor ?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE) : (a) Nil, Sir. 100% Export Oriented Units have been exempted from compulsory pre-shipment inspection vide Notification No. S.O. 929(E) dated 4.12.90 issued under the provisions of Export (Quality Control and Inspection) Act, 1963.

(b) Nil.

(c) to (e) Does not arise.

Export of Sports Goods

3799. SHRI RAMCHANDRA VEERAPPA : Will the Minister of COMMERCE be pleased to state the foreign exchange earned through the export of sports goods along with the quantity of sports goods exported during 1998-99, country-wise?